

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/11218 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lobsang Tenzin,
Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 22nd November, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 20.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.11.2024**. Further, during your absence, Shri Tailang Laji, Joint Registrar shall look after the works of the Registrar in addition to his normal duties.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/11219-11220 /A, dated , 22-11-24

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Shri...